

Listed On: 16-02-2026

Court No.: 7

Item No.: 10

SUPREME COURT OF INDIA

CIVIL APPELLATE JURISDICTION

PETITION FOR SPECIAL LEAVE PETITION (CIVIL) Diary No.
4194/2026

With

Interlocutory Application No(s) 44095/2026

Process Id: 348/2026

THE DEPUTY COMMISSIONER OF
INCOME TAX CIRCLE 3(A)(2) and others ... Petitioner(s)

VERSUS

HEWLETT PACKARD FINANCIAL
SERVICES (INDIA) PVT LTD ... Respondent(s)

OFFICE REPORT OF FRESH CASE

1. The details of the case before the Trial Court are as follows:

S.No.	Court	State	Bench	Case No.	Order Date

2. The details of the case before the High Court as well as the limitation report are as follows:

S.No.	Court	State	Bench	Case No.	Order Date	Petition in Time	Delay Days Filing	Delay Days Re-filing
1	High Court	KARNATAKA	High Court of Karnataka at Bengaluru	WA-989-2023	12-02-2025	No	251	Refiling is within time

3. The Advocate on-record for the petitioner/appellant has also filed

following document(s)/ Interlocutory application(s):

S.No.	Application No.	Description of Document	Filing date	Verification Status	Page No.
1	44095-2026	CONDONATION OF DELAY IN FILING	09-02-2026		
2	51800-2026	MEMO OF APPEARANCE	14-02-2026		

4. The similarity found in the present case is based on:

S.No.	Diary No.	Case No.	Cause Title	Status	Remarks
No Information Available					

5. In terms of Order XV Rule 2 of the Supreme Court Rules, 2013, the status of proof of service upon the respondent(s)/caveator(s) is as follows:-

S.No.	Respondent(s)/Caveator(s)	Status of proof of service	Date of Services
No Information Available			

6. It is submitted that Mr. Sudarshan Lamba, Advocate has on 14.2.2026 filed only memo of appearance in respect of petitioners.

8. The special leave petition/appeal along with the above-mentioned application(s) is listed before the Hon'ble Court with this Office Report.

DATE:14-02-2026

ASSISTANT REGISTRAR

Copy to :-

1 Mr. Sudarshan Lamba Central Agency Section, Department Of Legal Affairs, Ministry Of Law And Justice, Supreme Court Compound, New Delhi New Delhi